


NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 24-7-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/174/IB/2018  
PETITION NUMBER : CP/628/IB/2017  
NAME OF THE TRANSFEROR : LEELAMMA & 2  
NAME OF THE TRANSFERRE : ROYAL SPLENDOUR DEVELOPERS PVT LTD & 3  
UNDER SECTION : 60

S.No.	Name (in Capital)	Represented by	Signature
	VARUN SRINIVASAN (NVS & ASSOCIATES)	COUNSEL FOR R3	

**ORDER**

No representation on behalf of Petitioner. Counsel for R3 present. Both parties are directed to file written submissions for passing orders. Counsel for Respondent prayed for time for filing submissions. At request, time is enlarged.

**Put up on 03.08.2018.**

-sd-

(S VIJAYARAGHAVAN)  
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)